NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP250/ 16	TP 98/17	For filing objections	433(e)	Encarta Pharma Pvt. Ltd Vs Panacea Hospitals Pvt.Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

CHANDRAPPAT Cell 9886123477 Respondent

97

RAJESII S. ADVOCATE

8123976974

Petitioner

Stager

PCS for petitioner is present. Counsel for respondent is present. Objections are filed. List it for hearing on 15.11.2017.

MEMBER (J)

MEMBER (T)